

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6699 OF 2004

UNION OF INDIA & ANR.

Appellant (s)

VERSUS

PABAN KUMAR BARTHAKUR & ANR.

Respondent(s)

(With prayer for interim relief and office report )

Date: 31/10/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s)

Mr. K. Radha Krishna, Sr. Adv.

Ms. Sandhya Goswami, Adv.

Mr. P. Parmeswaran, Adv.

For Respondent(s)

Mr. Vijay Hansaria, Sr. Adv.

Mr. S.C. Gupta, Adv.

Mr. R.K. Tripathi, Adv.

Mr. Satyendra Kumar, Adv.

Ms. Momta Oniom, Adv.

for M/S Corporate Law Group ,Adv

UPON hearing counsel the Court made the following

O R D E R

Government of India may consider the representation dated 7th August 2006 filed  
by the respondent  
No.1.

Adjourned for further three months. In the meantime, the

( Ravi P. Verma ) ( Anan  
d Singh )  
Court Master Court  
Master